

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No. 2 in Petition(s) for Special Leave to Appeal (Civil)
No(s).35242/2013

(From the judgement and order dated 29/04/2013 in CMWP No.35038/2012 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

ATUL KUMAR GUPTA & ANR

Petitioner(s)

VERSUS

AMIT MOHAN MITTAL & ANR

Respondent(s)

(With appln(s) for modification of Court's Order)

Date: 11/03/2014 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Dr. Vinod Kumar Tewari, Adv.

For Respondent(s) Mr. Gaurav Dhama, Adv.
for Mr. Samir Ali Khan, Adv.

UPON hearing counsel the Court made the following
O R D E R

Taken on Board.

List on Friday, the 14th of March, 2014.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (Sneh Bala Mehra)
| | Assistant Registrar

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